

Annexure - 7

Name of the corporate debtor:
Date of commencement of Liquidation
List of creditors as on :

Uniply Industries Limited
3-May-23
17-Jul-23

List of operational creditors (Government dues)

(Amount in Rupees)

Sl. No	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any Mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Ayanavaram Assessment Circle		47,564,598	-	Statutory Dues	-	-	No	-	-	-	-	47,564,598	The said claim is under verification
2	Department of Trades and Taxes		390,204,866	-	Statutory Dues	-	-	No	-	-	-	-	390,204,866	The said claim was submitted in the wrong form by the claimant and hence advised to submit in the correct form.
3	State Tax Gujarat		16,640,384	15,453,371	Statutory Dues	-	-	No	-	-	-	-	1,187,013	Deemed to be submitted under Section 38 and considered in terms with Regulation 12(2)(c). The principal portion of the claim was admitted and clarifications regarding the interest portion has been sought
4	ESI Corporation, Chennai		58,338	29,660	Statutory Dues	-	-	No	-	-	-	8,764	19,914	The claim has been admitted partially. A part of the claim is under verification and the balance has been rejected since it has been claimed on Ad-hoc basis by the statutory authority.
5	Employees Provident Fund Organisation, Chennai		300,353	300,353	Statutory Dues	-	-	No	-	-	-	-	-	Admitted in full
6	The Office of Directorate General of Goods and Service Tax Intelligence, Chennai Zonal Unit		101,995,499	-	Statutory Dues	-	-						101,995,499	The said claim is under verification
	Total		556,764,038	15,783,384								8,764	540,971,890	